1	2	3
28.	Telangana	7931
29.	Medical Council of India*	52666
Total		12,01,354

Note - The other State/UTs do not have their own Medical Registration Council. Hence, their workers get registration with the Councils of other neighbouring States.

## **Empanelled hospitals for Ayushman Bharat**

†252. DR. KIRODI LAL MEENA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether National Health Agency (NHA), which is an apex body for implementing Ayushman Bharat, has already completed the formal procedure for empanelment of Government and private hospitals to ensure universal health coverage;
  - (b) if so, the details thereof; and
- (c) the list of Government and private hospitals from where beneficiaries can avail these facilities?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Empanelment of the hospitals for providing hospitalization care under the Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) is a continuous process and as on 30.01.2020, 21,605 hospitals have been empanelled under the scheme including 10,026 private hospitals.

All public hospitals (Community Health Centre and above), in the States implementing AB-PMJAY, are deemed empanelled for providing hospitalization. Further, State Governments, through State Health Agencies, empanel private hospitals within their jurisdiction based on defined criteria and hospital empanelment guidelines to provide care to beneficiaries. Hospitals can apply for the empanelment through Hospital Empanelment Management (HEM) portal at PMJAY website. The online proposal thus

<sup>\* 52666</sup> doctors were registered only with MCI. They are presumably working in States/UTs which do not have a medical register is anywhere in the country.

<sup>†</sup>Original notice of the question was received in Hindi.

submitted is evaluated based on the empanelment criteria by the District Empanelment Committee and State Empanelment Committee, formed by the State Health Agencies of the respective State/UT Government.

(c) The list of hospitals empanelled under AB-PMJAY is available on the website www.pmiav.gov.in (link: https://hospitals.pmjay.gov.in/Search)

## Regulation of assisted reproductive technology procedures

- 253. SHRIMATI VANDANA CHAVAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) the number of registered Assisted Reproductive Technology (ART) clinics in the country and the total number of IVF recipients in ART clinics during the last three years and current year, year-wise;
- (b) whether Government has received any complaint regarding ART clinics performing IVF for senior citizens, thereby risking their lives;
- (c) whether Government plans to set an upper-age limit for the reception of embryo donations for women who undergo IVF in India and if so, the details thereof; and
- (d) whether Government plans to introduce the ART (Regulation) Bill to regulate ART procedures, including IVF and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) As per the National Registry of Assisted Reproductive Technology (ART) clinics and Banks in India, being maintained by the Indian Council of Medical Research (ICMR), 512 ART clinics are enrolled with the registry. However, no information on number of IVF recipients in ART clinics is available.

- (b) No. However, one such complaint was brought to the notice of ICMR from a Nursing Home in Guntur District of Andhra Pradesh.
- (c) The proposed upper-age limit for reception of embryo donations for women is fifty years.